

**SHRI R. S. VIRK DISTRICT JUDGE (RETD.)
IN THE MATTER OF PACL LTD.
CAUSE LIST FOR 15/03/2018 (THURSDAY)**

S.No.	File No.	Case Particulars	Purpose
1	241/1	Lotus Agricultural & Marketing Co-Op. Society Ltd.	Arguments
2	367/1	Chhaliu Singh s/o Hameer Singh	Notice
3	367/2	Om Prakash s/o Bahnwar Lal	Notice
4	367/3	Takhat Singh s/o Madho Singh	Notice
5	364/5	Aliferoz Panjwani	Orders
6	364/6	Avinash Sahai	Orders

Laxmi

*For approved
Laxmi
7/3/18*